

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-03/2022/7793 /A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Obang Mize
Joint Registrar (PM&P)
Gauhati High Court, Guwahati

Dated Guwahati, the 9th September, 2022

Subject:- Permission to avail LTC.

Reference:- Your letter dated 05.09.2022

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 02.10.2022 to 11.10.2022 to visit Port Blair, Andaman & Nicobar Islands via Kolkata along with your wife Mrs. Iter Riba Mize, minor son Mingkeng Mize and minor daughter Gebi Mize, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully

- Sd -

JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7794-7796 /A.

Dated 09.09.2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


JOINT REGISTRAR (VIGILANCE)